

ITEM NO.49

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. ANJU BAJAJ CHANDNA

Civil Appeal No(s). 4740/2022

THE STATE OF UTTAR PRADESH & ANR.

Appellant(s)

VERSUS

CLASS IV EMPLOYEES ASSOCIATION HIGH COURT & ORS. Respondent(s)

Date : 04-11-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr. Pradeep Misra, AOR

For Respondent(s)

Ms. Radhika Gautam, AOR
Mr. Sunny Choudhary, AOR

Appearance

Petitioner-Mr. Suraj Singh, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

Service is complete on respondent No.2 but none has entered appearance.

Respondent Nos.1 and 3 are duly represented.

Parties may file statement of case within the stipulated time.

Registry to process the matter for listing before the Hon'ble Court, as per rules.

ANJU BAJAJ CHANDNA
Registrar

